

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 7.9.2022**

**Appeal No.370 of 2021**

Yes Bank Ltd. ...Appellant

Versus

NSE Clearing Ltd. & Anr. ...Respondents

Ms. Vidhi Jhavar, Advocate with Mr. Pulkit Sukhramani, Advocate i/b. JSA, Advocates & Solicitors for the Appellant.

Mr. Pesi Modi, Senior Advocate with Mr. Neville Lashkari, Mr. Sachin Chandarana and Mr. Akshay Dhayalkar, Advocates i/b MKA & Co. for the Respondent No.1.

Mr. Rashid Boatwalla, Advocate with Mr. Juan D'Souza, Advocate i/b. Manilal Kher Ambalal & Co. for the Respondent No.2.

Order :

1. On account of paucity of time the appeal cannot be taken up for consideration today. List this appeal on 23<sup>rd</sup> September, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M.T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

7.9.2022  
RHN